

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4840
ANSWERED ON:12.08.2014
INCLUSION OF CASTE IN SC LIST
Rajbhar Shri Hari Narayan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received a proposal from the State Government of Uttar Pradesh to include Bhar/Rajbhar Caste in the list of Scheduled Castes (SCs);
- (b) if so, the details thereof and the action taken by the Government in this regard; and
- (c) the category under which Bhar/Rajbhar is classified in certain States like Madhya Pradesh, Chhattisgarh and Maharashtra along with their population thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): The Government of Uttar Pradesh had recommended inclusion of Bhar, Rajbhar castes in the list of Scheduled Castes in relation to Uttar Pradesh. The proposal was processed as per approved Modalities and referred to the Registrar General of India (RGI) for comments. As the RGI did not support the proposal, it has been returned to the State Government to review/ further justify their recommendation in the light of observations of the RGI.

(c): Bhar, Rajbhar castes have neither been specified as Scheduled Caste nor as Other Backward Classes (OBCs) in the Central list of OBCs in relation to the States of Chattisgarh, Madhya Pradesh and Maharashtra. However, Bhar being a synonym of Gond is specified as a Scheduled Tribe in relation to aforesaid States. The aforesaid community 'Gond' has several synonyms including 'Bhar'. The population of 'Bhar' is not separately available. However, the population of 'Gond' as a whole, as per 2011 Census, in the States of Chattisgarh, Madhya Pradesh and Maharashtra was 42,98,404, 50,93,124 and 16, 18, 090 respectively.